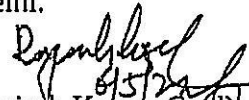


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CENTRAL DISTRICT :
HEAD QUARTERS, TIS HAZARI COURTS, DELHI.

NOTICE

The applications received for the post of 13 Law Researchers (Contract Basis) for the year 2026-2027, in response to Notices dated 12.12.2025 & 20.03.2026, have been scrutinized, in accordance with the direction of the Ld. Selection Committee for the post of Law Researcher for the District Judge (Commercial Courts), Central District, Tis Hazari Courts, Delhi. The list of candidates whose applications have been rejected is enclosed herewith as Annexure "B" and the reasons for rejection have been mentioned against each of their names.

This is issued as per direction of the Hon'ble Selection Committee for the Section of Law Researcher for the District Judge (Commercial Courts), Central District, THC, Delhi.

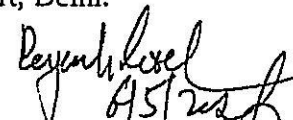

(Rajesh Kumar Goel)
District Judge (Commercial Court-02)
Officer Incharge (Link)
Administration Branch-I
Central District, Tis Hazari Courts, Delhi

No. 25767-772 /LR/Rectt./Admin.I/Central/2026

Dated 06 MAY 2026

Copy forwarded for information to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Hon. Secretary, Bar Association, Tis Hazari Court, New Delhi.
3. The Chairman, Website Committee, Tis Hazari Court, New Delhi with the request to direct the concerned dealing official to upload the same on the Office website of the Delhi District Courts.
4. The R & I Branch, Central District with the request to display the same on the Notice Board of Tis Hazari Courts Complex, Delhi.
5. PS to the Ld. Principal District & Sessions Judge, Central, Tis Hazari Court, Delhi.


District Judge (Commercial Court-02)
Officer Incharge (Link)
Administration Branch-I
Central District, Tis Hazari Courts, Delhi